

State Government has so for submitted proposals under this scheme.

(b) Does not arise.

Shri Punnoose: May I know whether any distinction is made between teachers in Government schools and those in private schools?

Dr. K. L. Shrimali: No, Sir, there is no distinction.

Shri Punnoose: What is the total amount allotted for this scheme?

Dr. K. L. Shrimali: The total amount will be determined only when we receive proposals from the State Governments. We have told the State Governments that assistance will be given to the extent of 50 per cent of the increased expenditure in raising the salaries of school teachers.

Shri Ranga: Is it a fact that some of the States have suggested to the Government of India that they might be given some loans to cover their part of the additional expenditure to be incurred by raising the salaries of the teachers?

Dr. K. L. Shrimali: With regard to the primary school teachers, we have received a request from the Government of Andhra.

Shri Jangde: How does the pay of the secondary school teachers in centrally administered areas compare with the pay of the secondary school teachers in the States?

Dr. K. L. Shrimali: Very favourably.

Shrimati Tarkeshwari Sinha: Will the Government give us any idea about the financial liability of the Centre by giving this aid to the State Governments?

Dr. K. L. Shrimali: The proposals have not yet been received from the State Governments. That can be determined only when we receive the proposals.

Shrimati Tarkeshwari Sinha: May I know whether the Education Ministry itself has made any estimate about

the grants to be given to the States?

Dr. K. L. Shrimali: It is not possible to make any estimate unless we get definite proposals from the State Governments.

Retired Army Officers

*102 { ⁺ Shri Warrior:
Shri Kunhan:

Will the Minister of Defence be pleased to state—

(a) whether it is a fact that retired army officers are being recalled to service due to shortage of officers; and

(b) if so, the number of such officers recalled to service or retained in service after the age of retirement?

The Deputy Minister of Defence (Sardar Majithia): (a) Due to a shortage of officers in the Army, Government have decided to re-employ, according to actual requirements, retired and released Army officers.

(b) It is not desirable in the public interest to give out this information.

Shri Warrior: May I know why the Government do not want to consider sympathetically the promotion of the junior grade officers to these posts?

Sardar Majithia: I do not follow what the hon. Member means by Junior grade officers.

Shri Warrior: Non-commissioned officers.

Mr. Speaker: The substance of the question is, what is the object of recalling the people who have retired instead of promoting or giving opportunities to the officers below.

Sardar Majithia: The idea is, there is shortage of officers. You cannot make up the shortage by promotion. You have to have these officers in these ranks. You have to recall certain officers who have passed the age limit for retirement and have them back.

Shri Warrior: May I know whether there are no qualified officers among

the J.C.O.s who can be promoted? Is the Government not doing it in certain cases?

Mr. Speaker: After ten years, the man will come to the top. The hon. Member is saying that merely because others have gone, these people should be transported. That is what it comes to.

Shri Jaipal Singh: In view of the shortage, which I take it is not a new feature, may I know whether the fresh recruitment intake has been intensified and extended?

Sardar Majithia: Recruitment in fresh ranks of officers has been intensified and that would show its effect in due course.

Shri Joachim Alva. In answer to part (b), the hon. Minister said that he was not able to give the number of officers to be recalled. Our defence forces have been built essentially on the British model right now. The British Estimates presented to the House of Commons, Army, Navy and Air Force, give all the numbers of officers and men every year. I want to ask the hon. Minister whether they propose to imitate that model or continue the present practice of not giving out the numbers in the public interest.

Sardar Majithia: As you know, Sir, giving out the numbers gives out the composition of the Army. That has been regarded as not in the public interest to disclose. That is why I am keeping it back.

Shri Hem Barua: May I know if, by recalling these retired officers, the standard of the Indian Army is not going to be affected?

Sardar Majithia: Certainly it will not be lowered.

Shri B. S. Murthy. May I know for what duration these recalled officers will be in office?

Sardar Majithia: They will be there till they attain the age of 50*.

Shri A. S. Sarhadi: Is this recall of a general nature or conditional on the nature of the retirement?

Sardar Majithia: As I said, they are recalled after they retire. We do take into consideration the fact that the shortage is there. We do not retire those officers who come under that category and who are going to be retired immediately.

Shri A. S. Sarhadi: What are the categories which are excluded from recall?

Sardar Majithia: It is not a question of category. We check up the dossiers and the suitability of the officers and recall them as per needs of the State.

Shri Jaipal Singh: In view of the fact that a good many of these officers who are going to be recalled were commissioned when standards were different, is there any screening according to the present standards through a Services Selection Board?

Sardar Majithia. There is a Selection Board which is on an *ad hoc* basis in the Army Headquarters. They do go through the dossiers and see the suitability of the officers.

Indian Police Training Centre

*103 { Shri H. C. Mathur.
Shri Raghunath Singh *

Will the Minister of Home Affairs be pleased to state

(a) whether Government propose to transfer the Indian Police Training Centre from Mount Abu to any other place,

(b) if so the reasons therefor,

(c) the reasons why the Training Centre could not continue in Rajasthan, and

(d) whether this matter was discussed with the Chief Minister of Rajasthan?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
(a) to (d) The matter is under consideration.

*The figure was subsequently corrected by the Deputy Minister of Defence (Sardar Majithia) to read as '52' vide col 3800